

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(14)-HC/2018/11735

Dated, Agartala, the 17th July, 2018

The following candidates bearing the Roll Numbers as specified below have qualified with the Bench Mark as per Rule in the Final Written Examination of Grade-III of Tripura Judicial Service held on 11.02.2017 & 12.02.2017. They are directed to appear in the Viva Voce Examination on 18.08.2018 (Saturday) at 10.00 A.M in the High Court of Tripura, Agartala.

Serial No.	Roll Number	Category
01	22	ST
02	45	UR
03	51	UR
04	84	SC
05	115	UR
06	175	ST
07	249	UR

'Call Letters' are being despatched to the candidates aforesaid by post to appear in the Viva Voce Examination for recruitment to Grade-III of Tripura Judicial Service. If any candidate does not receive the 'Call Letter' by post on or before 15.08.2018, he/she may collect the duplicate 'Call Letter' from this Registry during office hours on 16.08.2018 on production of two copies of coloured and identical passport size photographs.

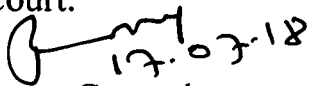
All the candidates are asked to bring their original certificates/documents and Photo Identify Cards (Pan Card/Driving License/Adhar Card/Voter Identity Card etc.) for production at the time of Viva Voce Examination.

They must report to the undersigned on the date of Viva Voce Examination at 09.00 A.M.

Sd/-
(S. G. Chattopadhyay)
Registrar General

Copy to:

1. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court.
2. Notice Board.


17.07.18
Registrar General